

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH

ORIGINAL APPLICATION NO.168 OF 2024

Pratap Lal Teli

...Applicants

V/s.

Member Secretary State Level Environment Impact

Assessment Authority & Ors.

... Respondents

AFFIDAVIT IN REPLY

I, Shri. Teetendru Pardeshi Age; 52 years,

Occupation—Service as Tree Officer of Brihanmumbai

Municipal Corporation, having office

at Danibaug, Byculla (East) Mumbai, do state on

solemn affirmation as under:

1. As regards to the permission accorded to the project under reference i.e. at CTS No. 1A/1629 & 2/1629 plot No. 248B, 249 & 249A of Worli Scheme No. 52, Lower Parel Division, 'G/South' ward is concerned. The change of user permission from General Industrial Zone (I- 2) to Residential Zone (R-1) was granted after approval of competent authority by providing amenities as per the then prevailing





regulations. The maximum front open space of 12.00 mtr and side / rear open space of 20.00 mtr as per DCR 1991 and DCPR 2034 is provided for Residential Tower and trees are planted on site.

2. The NOC in respect of the said site under reference was issued by Supdt. Of Garden and Tree Officer (Respondent No.5 herein), the copy of the said NOC dated 15.07.2024 is annexed herewith as Exhibit -

A.

3. In view of above, it is humbly prayed that no orders / direction be passed against these Respondents.

Solemnly Affirmed at Mumbai

Respondent
Superintendent of Gardens
[Handwritten signature]
City
AS&GIS

This day 9 of July, 2025

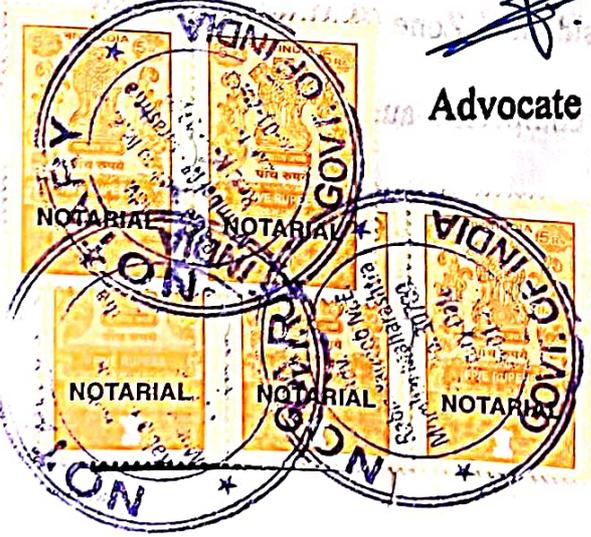
Identified by Me

Advocate for Respondents

BEFORE ME

Rabani 917125

ADV. RAJESH K. RAO M. E
Advocate, India
Reg. No. 3119, MUMBAI (MS)
No 210, Bldg. No. 19-A, New Gautam Nagar
Govandi, Mumbai-400043
Mob 9324437520



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Sr. No. 531 Date 9/7/25

F 9 JUL 2025

BRIHANMUMBAI MUNICIPAL CORPORATION
TREE AUTHORITY

Exh-1

Office of the Supdt. of Gardens
Veermata Jijabai Bhosale Udyan,
Penguin Building, 2nd Floor
Dr. Ambedkar Road, Byculla (East),
Mumbai-400 027.

To,

M/s. K. Raheja Pvt Ltd
Metal Box India Ltd
Raheja Tower, Plot no. C-30, Block 'G',
Bandra Kurla Complex, Bandra (E)
Mumbai- 400051

Dy.S.G./C/ 23 /CC-OC/Prop/BB/MDG/

Date:- 15-07-2024

Sub :- N.O.C. for obtaining Occupation Certificate for Multi-storied Public Parking
Lot, Residential tower building & Office Building on plot bearing C.S. no.
1a/1629 & 2/1629 plot no. 248B, 249 & 249a of Worli scheme no. 52, Lower
Parel Div, Mumbai in 'G/South' ward.

Ref:- 1. EB/1105/GS/A dt. 03.08.2005
2. DySG/TA/P/1623 dt.13.01.2008
3. DySG /C/89/P/II /MDG/2711 dt. 04.03.2020
4. DySG/C.134/DD/Z-II dt.30.04.2024

Please refer to your letter no. Nil dt 05.06.2024 on the above cited subject.

It is to certify that 70 (Seventy) nos. of trees have been planted as per the norms in the said property.

Further in accordance with the provision under section 11 (1) of the Maharashtra (Urban Areas) Protection & Preservation of Tree Act 1975. You are hereby directed to take utmost care of the newly planted trees. So that these grow properly along with 20 (Twenty) numbers of existing old trees and give a report to the Tree Officer about the condition of these trees once in a three months for a period of 3 years.

You are further directed that, while handing over the said property to owner /Society or authorized person, all the trees as mentioned above existing on the site also should be handover to them with tree inventory & proper record with due acknowledgment from them.

Thanking you .

Yours faithfully,


Supdt. Of Gardens
& Tree Officer

